

**MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 47/AM10 HELD ON 17.02.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT**

Meeting No. **47/87-NC-7/2009** of **NORMS COMMITTEE (NC-7)** dealing with **‘Plastic & Rubber Products’** held on **17.02.2010** under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 46/AM10 held on 10.02.2010.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

ONLINE CASES

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Case No.:9/34/87-ALC1/2009	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status: Approved
HQ File :01/87/050/00259/AM10/	RLA File :34/24/040/00089/AM10/	Lic.No/Date:3410025167 23.09.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- LONG OIL SOYA ALKYD RESIN 80%	50000.000	K.G	2826932.38	58047.89 US\$
				Total	2,826,932.38	58,047.89

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231119	SOYA FATTY ACID	20000.000	K.G	905820.00	18600.00	

						US\$	
2	29054200	PENTAERTHRITOL	8000.000	K.G	448040.00	9200.00 US\$	
3	29173500	PHTHALIC ANHYDRIDE	15000.000	K.G	730500.00	15000.00 US\$	
4	29024400	MIX XYLENE	750.000	K.G	29220.00	600.00 US\$	
5	27101990	SOLVENT OIL { (a) White Spirit (b) OCS CUT (c) MTO (d) SLOP OIL	9435.000	K.G	344613.38	7076.25 US\$	
				Total	2,458,193.38	50,476.25	

Decision: With D/o C&PC OM No. 46011/88/2008-PC.II dated 01.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Long Oil Soya Alkyd Resin 80%	1 kg	1. Soya Fatty Acid	0.400 kg
		2. Penterthritol	0.160 kg
		3. Phthalic Anhydride	0.300 kg
		4. Mix Xylene	0.015 kg
		5. Solvent Oil (White Spirit / OCS Cut / MTO / SLOP Oil)	0.1887 kg

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Case No.:10/43/87-ALC1/2009	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status: Approved				
HQ File :01/87/050/00321/AM10/	RLA File :03/94/040/00610/AM10/	Lic.No/Date:0310543545 30.10.2009	Defer Date:				
Application: Request is for adhoc norms for following:							
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>	
1	39079990	62/0- Polyester Polyol "Expol PH 310"	6075.000	K.G	405715.84	8839.13 US\$	
				<i>Total</i>	405,715.84	8,839.13	
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>

1	29173500	Phthalic Anhydride	2699.700	K.G	153885.00	3345.00 US\$	
2	29094100	Diethylene Glycol	3826.600	K.G	137759.00	2995.00 US\$	
3	38159000	Catalyst (Fascat 4100)	1.700	K.G	4865.00	106.00 US\$	
				Total	296,509.00	6,446.00	

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 01.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Polyol (Expol PH 310)	1 kg	1. Phthalic Anhydride	0.4444 kg
		2. Diethylene Glycol	0.6299 kg
		3. Catalyst (Fascat 4100)	0.000028 kg

18	Case No.:4/36/87-ALC1/2009	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status: Approved
	HQ File :01/87/050/00276/AM10/	RLA File :03/95/040/00525/AM10/	Lic.No/Date:0310546491 19.11.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39199090	62/0- tesa 4965 PV1 DS PET Film Tape Size : 681 mm x 50 mtr (52 rolls = 1770.600 Sqm)	1770.600	Sq. meter	626705.00	8953.00 EURO
2	39191000	62/0- tesa 4100 PVC Film Tape Size : 22 mm x 1000 mtr (1136 rolls = 24992 Sqm)	24992.000	Sq. meter	1304667.00	18638.00 EURO
3	39199090	62/0- tesa 51972 DS PET film tape Size : 620 mm x 50 mtr (32 rolls = 992 Sqm)	992.000	Sq. meter	201286.00	2876.00 EURO
				Total	2,132,658.00	30,467.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39199090	tesa 4965 PV1 DS PET Film Tape Size : 1372 mm x 50 mtr (26 rolls = 1783.600 Sqm)	1783.600	Sq. meter	358118.00	5115.96 EURO	
2	39191000	tesa 4100 PVC Film Tape Size : 50 mm x 1000 mtr (568 rolls = 28400 Sqm)	28400.000	Sq. meter	745524.00	10650.34 EURO	
3	39199090	tesa 51972 DS PET film tape	1000.000	Sq. meter	115021.00	1643.15 EURO	

Size : 1250 mm x 50 mtr (16 rolls = 1000 Sqm)

Total 1,218,663.00 17,409.45

Decision: With D/o C&PC OM No. 46011/33/2006-PC.II dated 08.02.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Adhesive Coated PET Film Tape (Width 681mm)	1 Sq. Mtr.	Relevant Adhesive Coated PET Film Tape in jumbo rolls (Width 1372mm)	1.007 Sq. Mtr.
TESA PVC Film Tape (width 22 mm)	1 Sq. Mtr.	Relevant TESA PVC Film Tape (Width 50mm)	1.136 Sq. Mtr.
Adhesive Coated PET Film Tape (Width 620mm)	1 Sq. Mtr.	Relevant Adhesive Coated PET Film Tape (Width 1250mm)	1.008 Sq. Mtr.

28	Case No.:17/43/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status: Approved
	HQ File :01/87/050/00328/AM10/	RLA File :03/95/040/00635/AM10/	Lic.No/Date:0310554459 08.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40169100	62/0- WEATHER RESISTANT RUBBER SHEETINGS	200000.000	K.G	27600000.00	600000.00 US\$
				Total	27,600,000.00	600,000.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012200	NATURAL RUBBER	14600.000	K.G	1846900.00	40150.00 US\$	
2	40027000	EPDM RUBBER	72600.000	K.G	8349000.00	181500.00 US\$	
3	40023900	CHLOROPRENE RUBBER	54000.000	K.G	7452000.00	162000.00 US\$	
4	28170010	ZINC OXIDE	4200.000	K.G	483000.00	10500.00 US\$	

5	25051011	SILICA FILLER PPT	7600.000	K.G	244720.00	5320.00 US\$	
6	38121000	RUBBER CHEMICALS : ANTIOXIDANT / ACCELARATORS / PEPTIZER / ANTIOXIDANT	4940.000	K.G	1136200.00	24700.00 US\$	
7	38231100	STEARIC ACID	2200.000	K.G	91080.00	1980.00 US\$	
8	32061190	TITANIUM DI-OXIDE	18800.000	K.G	2162000.00	47000.00 US\$	
9	25199040	MAGNESIUM OXIDE	6400.000	K.G	529920.00	11520.00 US\$	
10	32041719	PIGMENT COLOURS	1000.000	K.G	276000.00	6000.00 US\$	
11	32041719	SULPHUR	3600.000	K.G	248400.00	5400.00 US\$	
				Total	22,819,220.00	496,070.00	

Decision: With DIPP letter dated 17.02.2010, following adhoc norms are **approved** which include 10% wastage:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Weather Resistant Rubber Sheetings	1 kg	1. Natural Rubber	0.073 kg
		2. EPDM Rubber	0.36 kg
		3. Chloroprene Rubber	0.27 kg
		4. Zinc Oxide	0.021 kg
		5. Silica filler precipitated	0.038 kg
		6. Rubber Chemicals: Antioxidant/accelerator/peptizer	0.247 kg (upto 5% of FOB value)
		7. Stearic acid	0.011 kg
		8. Titanium Dioxide	0.094 kg
		9. Magnesium oxide	0.032 kg
		10. Pigment colours	0.005 kg
		11. Sulphur	0.018 kg

Note: Applicant should account for min. 33% EPDM Rubber and min. 24.5% chloroprene rubber in export.

29	Case No.:18/43/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status: Approved
	HQ File :01/87/050/00329/AM10/	RLA File :03/95/040/00642/AM10/	Lic.No/Date:0310554466 08.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40082990	62/0- SILICON RUBBER SHEETS	16000.000	K.G	4416000.00	96000.00 US\$
				Total	4,416,000.00	96,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39100090	SILICON SYNTHETIC RUBBER	16800.000	K.G	3477600.00	75600.00 US\$	
				Total	3,477,600.00	75,600.00	

Decision: With DIPP letter dated 17.02.2010, following adhoc norms are **approved** as applied for:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silicon Rubber Sheets	1 kg	Silicon Synthetic Rubber	1.05 kg

34	Case No.:2/45/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status: Approved
	HQ File :01/87/050/00340/AM10/	RLA File :03/94/040/00902/AM10/	Lic.No/Date:0310556306 20.01.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39011090	63/0- XLPE SIOPLAS COMPOUND	500.000	M.T	38776250.00	837500.00 US\$
				Total	38,776,250.00	837,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>

1	39011010	LINER LOW DENSITY POLYTHYLENE (LLDPE)	486.000	M.T	29820960.00	631800.00 US\$	
2	29310000	TRI - METHOXY VINYL SILANE (VTMOS)	12.500	M.T	2655000.00	56250.00 US\$	
3	39123000	DI - CUMYLPEROXIDE (DCP)	0.400	M.T	81184.00	1720.00 US\$	
4	38123090	ANTIOXIDANT (IRGANOX 1024)	0.400	M.T	90624.00	1920.00 US\$	
				Total	32,647,768.00	691,690.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 28/87-ALC1/2009 dated 07.10.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound	1 kg	1. Liner Low Density Polyethylene (LLDPE)	0.9720 kg
		2. Tri-Methoxy Vinyl Silane (VTMOS)	0.0250 kg
		3. Di-Cumylperoxide (DCP)	0.0008 kg
		4. Antioxidant (Irganox 1024)	0.0008 kg

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Case No.:4/45/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status: Approved				
HQ File :01/87/050/00342/AM10/	RLA File :31/24/040/00206/AM10/	Lic.No/Date:3110041623 21.01.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
SLNo.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39081010	63/0- AKULON K 222 KG V4 BLACK NYLON 6, 20% MOULDING POWDER/GRANULES GLASS FILLED FLAME RETARDANT GRADE K 222 KG V4 COLOUR BLACK	46621.050	K.G	7226262.75	157606.60 US\$	
				Total	7,226,262.75	157,606.60	
SLNo.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS / GRANULES	31232.000	K.G	3489629.53	74644.48 US\$	

		BASE POLYMER					
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL	9603.940	K.G	484902.74	10372.25 US\$	
3	32064990	BLACK MASTERBATCH PE 48/93 RELEVANT COLORANT	480.200	K.G	65327.18	1397.37 US\$	
4	39092090	MELAMINE CYNURATE FLAME RETARDANT	5762.360	K.G	431024.66	9219.78 US\$	
5	29159090	CALCIUM STEARATE MOULD RELEASEING AGENT	941.190	K.G	62480.62	1336.48 US\$	
				Total	4,533,364.73	96,970.36	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 13/87-ALC1/2008 dated 09.07.2008, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Akulon K 222 KG V4 Black Nylon 6, 20% Moulding Powder/Granules Glass Filled Flame Retardant Grade K 222 KG V4 Colour Black	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.66990 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01030 kg
		4. Flame Retardant (Non Haloganated) Melamine Cynurate	0.12360 kg
		5. Mould Release Agent (Calcium Stearate)	0.02020 kg

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Case No.:7/45/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status: Approved			
HQ File :01/87/050/00345/AM10/	RLA File :31/24/040/00168/AM10/	Lic.No/Date:3110041640 22.01.2010	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
	63/0-	AKULON N 24 G6 GREY				

1	39081010	30% GLASS FIBER REINFORCED PA6 (NYLON 6) COMPOUND IN GREY COLOUR			30000.000	K.G	3828000.00	82500.00 US\$
						Total	3,828,000.00	82,500.00
Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	
1	39081090	NYLON 6 CHIPS / GRANULES BASE POLYMER	21075.000	K.G	2153190.60	45522.00 US\$		
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL	9270.000	K.G	473548.68	10011.60 US\$		
3	32064990	BLACK MASTERBATCH PE 48/93 RELEVANT COLORANT	465.000	K.G	65983.50	1395.00 US\$		
4	29159090	CALCIUM STEARATE MRA	93.000	K.G	7478.13	158.10 US\$		
				Total	2,700,200.91	57,086.70		

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 21/87-ALC1/2009 dated 19.08.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Akulon N 24 G6 Grey 30% Glass Fiber Reinforced PA6 (Nylon 6) Compound in Grey Colour	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg

3.2 Following application is **withdrawn**:

ONLINE CASE

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Case No.:23/43/87-ALC1/2009	Party Name:MANJUSHREE TECHNOPACK LTD,	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status: Approved				
HQ File :01/87/050/00334/AM10/	RLA File :07/24/040/00352/AM10/	Lic.No/Date:0710069379 12.01.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Export Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>	
1	39233090	63/0- MULTILAYER JAR AS PER NORMS FIXED ALC MEETING NO.1/2009 DT.3.6.2009 ON ADHOC BASIS	68271.840	K.G	15217601.72	319027.29 US\$	
2	39233090	63/0- POLYPROPYLENE CAPS AS PER NORMS FIXED IN ALC MEETING NO.1/2009 DT.3.6.2009 ON ADHOC BASIS	18693.480	K.G	4166724.28	87352.71 US\$	
				Total	19,384,326.00	406,380.00	
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>Import Item Name.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39021000	POLYPROPYLENE / PP / HDPE / LDPE	19628.000	K.G	887146.00	18254.00 US\$	
2	39021000	POLYPROPYLENE / PP / HDPE / LDPE	68272.000	K.G	3085757.00	63493.00 US\$	
3	39013000	ADHESIVE / ADMER / BYNEL	19519.000	K.G	3272737.00	67340.00 US\$	
4	39053000	ETHYL VINYALAL ALCOHAL / EVOH / EVAL	9756.000	K.G	2750034.00	56585.00 US\$	
				Total	9,995,674.00	205,672.00	
Decision: As per Agenda, the advance authorization was issued to the firm on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 1/2009, dt. 03.06.2009. Hence, case was withdrawn .							

3.3 Following applications are **deferred**:

MANUAL CASE

3.3.1	Case No. A-144	KRISHNA ANTIOXIDANTS PVT. LTD.	HQ F. No. 01/87/050/00302/AM09/DES-VII	Status: Deferred
	NC No.: 47/AM10	Adv. Lic. No.	RLA F. No.	

	Dated: 17.02.2010	0310478439 Dated 11.07.2008	03/94/040/00394/AM09	
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Application: Request for review of decision taken in Norms Committee Meeting No. 50/AM09.

Position: D/o C&PC will furnish comments.

Deferred for Two Weeks.

ONLINE CASES

1	Case No.:3/18/87-ALC1/2009	Party Name:ZAHONERO INDIA PRIVATE LIMITED	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00141/AM10/	RLA File :05/24/040/00190/AM10/	Lic.No/Date:0510246238 21.07.2009	Defer Date:17.03.2010
	Position: With DIPP letter dated 17.02.2010, following information may be called for from the firm by DGFT: i) The weight of export product has been given ranging from 500 grams / Sq. mt. to 1700 grams / sq. mt. As such it will not be possible to work out exact requirement of import items. The firm may be requested to submit import items separately for each type of latex foam having same weight of latex foam per sq. mt. ii) Production of each type of export product (i.e. latex foam having similar weight per sq. mt.) with corresponding consumption of imported raw materials for the last two years duly endorsed by Central Excise Range.			
2	Case No.:8/20/87-ALC1/2009	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00159/AM10/	RLA File :08/24/040/00254/AM08/	Lic.No/Date:0810082027 04.08.2009	Defer Date:10.03.2010
	Position: DIPP will furnish comments.			
3	Case No.:6/30/87-ALC1/2009	Party Name:S.M.S.INDUSTRIES,	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00231/AM10/	RLA File :32/24/040/00019/AM10/	Lic.No/Date:3210040975 05.08.2009	Defer

Position: D/o C&PC will furnish comments.			Date:03.03.2010
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4	Case No.:15/43/87-ALC1/2009	Party Name:K.R.T. POLYMERS,	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00326/AM10/	RLA File :32/24/040/00022/AM10/	Lic.No/Date:3210041151 31.08.2009	Defer Date:10.03.2010
	Position: D/o C&PC will furnish comments.			

6	Case No.:13/43/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00324/AM10/	RLA File :07/24/040/00238/AM10/	Lic.No/Date:0710067239 29.09.2009	Defer Date:10.03.2010
	Position: D/o C&PC will furnish comments.			

7	Case No.:20/43/87-ALC1/2009	Party Name:GOVIND RUBBER LIMITED	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00331/AM10/	RLA File :30/24/040/00016/AM10/	Lic.No/Date:3010063287 29.09.2009	Defer Date:17.03.2010
	Position: With DIPP letter dated 17.02.2010, following information may be called for from the firm by DGFT: i) Bifurcation in the quantity of natural rubber and different type of synthetic rubber in import; ii) Percentage net content of each type of rubber in export product; and iii) Function of LDPE in export production.			

8	Case No.:7/43/87-ALC1/2009	Party Name:DINMAN POLYPACKS PVT.LTD.,	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00318/AM10/	RLA File :02/24/040/00136/AM10/	Lic.No/Date:0210132090 01.10.2009	Defer Date:10.03.2010
	Position: D/o C&PC will furnish comments.			

9	Case No.:14/43/87-ALC1/2009	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00325/AM10/	RLA File :07/24/040/00209/AM10/	Lic.No/Date:0710067762	Defer

		23.10.2009	Date:03.03.2010
Position: D/o C&PC will furnish comments.			

11	Case No.:1/37/87-ALC1/2009	Party Name:CLARK RUBBERS LTD.	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00283/AM10/	RLA File :03/94/040/00576/AM10/	Lic.No/Date:0310543636 03.11.2009	Defer Date:03.03.2010
	Position: Reply is awaited from the firm.			

12	Case No.:5/34/87-ALC1/2009	Party Name:BILCARE LIMITED	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00255/AM10/	RLA File :31/24/040/00116/AM09/	Lic.No/Date:3110040436 03.11.2009	Defer Date:10.03.2010
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

13	Case No.:10/34/87-ALC1/2009	Party Name:BERRY PLASTICS PVT LTD	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00260/AM10/	RLA File :34/24/040/00115/AM10/	Lic.No/Date:3410025534 05.11.2009	Defer Date:03.03.2010
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

14	Case No.:1/35/87-ALC1/2009	Party Name:IRE-TEX PREMIER INDIA PVT.LTD,	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00269/AM10/	RLA File :07/24/040/00304/AM10/	Lic.No/Date:0710068242 12.11.2009	Defer Date:03.03.2010
	Position: D/o C&PC will furnish comments.			

15	Case No.:4/43/87-ALC1/2009	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00315/AM10/	RLA File :03/94/040/00667/AM10/	Lic.No/Date:0310545396 13.11.2009	Defer Date:17.03.2010
	Position: D/o C&PC will furnish comments.			

16	Case No.:6/43/87-ALC1/2009	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00317/AM10/	RLA File :03/94/040/00672/AM10/	Lic.No/Date:0310545397 13.11.2009	Defer Date:17.03.2010
	Position: D/o C&PC will furnish comments.			

17	Case No.:11/43/87-ALC1/2009	Party Name:RIO CARE (INDIA) PRIVATE LIMITED.	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00322/AM10/	RLA File :03/95/040/00284/AM10/	Lic.No/Date:0310546437 19.11.2009	Defer Date:10.03.2010
	Position: D/o C&PC will furnish comments.			

19	Case No.:12/43/87-ALC1/2009	Party Name:THE SUPREME INDUSTRIES LIMITED	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00323/AM10/	RLA File :03/95/040/00515/AM10/	Lic.No/Date:0310547275 25.11.2009	Defer Date:17.03.2010
	Position: D/o C&PC will furnish comments.			

20	Case No.:9/36/87-ALC1/2009	Party Name:LAXMI ELECTRONICS MOULDS & PRECISION ENGG PLTD.	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00281/AM10/	RLA File :07/24/040/00312/AM10/	Lic.No/Date:0710068463 25.11.2009	Defer Date:17.03.2010
	Position: D/L NO. 46011/84/2009-PC.II dated 16.02.2010 issued by D/O C&PC; reminder with D/L may be issued to firm by DGFT.			

21	Case No.:10/36/87-ALC1/2009	Party Name:BHANU COSMETICS PACKAGING PVT. LTD.	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00282/AM10/	RLA File :03/94/040/00662/AM10/	Lic.No/Date:0310547749 26.11.2009	Defer Date:10.03.2010
	Position: D/o C&PC will furnish comments.			

22	Case No.:21/43/87-ALC1/2009	Party Name:ESSEN SPECIALITY FILMS PVT.LTD.,	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed

	HQ File :01/87/050/00332/AM10/	RLA File :24/24/040/00012/AM10/	Lic.No/Date:2410026608 27.11.2009	Defer Date:17.03.2010
	Position: D/o C&PC will furnish comments.			

23	Case No.:5/43/87-ALC1/2009	Party Name:KM PET INDUSTRIES	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00316/AM10/	RLA File :04/24/040/00232/AM10/	Lic.No/Date:0410110249 18.12.2009	Defer Date:17.03.2010
	Position: D/o C&PC will furnish comments.			

24	Case No.:16/43/87-ALC1/2009	Party Name:K.R.T. POLYMERS,	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00327/AM10/	RLA File :32/24/040/00044/AM10/	Lic.No/Date:3210042380 24.12.2009	Defer Date:17.03.2010
	Position: D/o C&PC will furnish comments.			

25	Case No.:1/43/87-ALC1/2009	Party Name:NEXT POLYMERS LIMITED	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00312/AM10/	RLA File :03/95/040/00568/AM10/	Lic.No/Date:0310553982 06.01.2010	Defer Date:17.03.2010
	Position: D/o C&PC will furnish comments.			

26	Case No.:2/43/87-ALC1/2009	Party Name:NEXT POLYMERS LIMITED	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00313/AM10/	RLA File :03/95/040/00567/AM10/	Lic.No/Date:0310553991 06.01.2010	Defer Date:17.03.2010
	Position: D/o C&PC will furnish comments.			

27	Case No.:8/47/87-ALC1/2009	Party Name:S.M.S.INDUSTRIES,	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00357/AM10/	RLA File :32/24/040/00042/AM10/	Lic.No/Date:3210042470 06.01.2010	Defer Date:17.03.2010

Position: New Case; copy of application is awaited from RLA.

30	Case No.:19/43/87-ALC1/2009	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00330/AM10/	RLA File :03/95/040/00645/AM10/	Lic.No/Date:0310554471 08.01.2010	Defer Date:10.03.2010
	Position: D/o C&PC will furnish comments.			

31	Case No.:22/43/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00333/AM10/	RLA File :03/94/040/00858/AM10/	Lic.No/Date:0310554807 12.01.2010	Defer Date:10.03.2010
	Position: D/o C&PC will furnish comments.			

33	Case No.:1/45/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00339/AM10/	RLA File :02/24/040/00120/AM10/	Lic.No/Date:0210136701 19.01.2010	Defer Date:10.03.2010
	Position: Copy of application is awaited from RLA.			

35	Case No.:3/45/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00341/AM10/	RLA File :08/24/040/00292/AM10/	Lic.No/Date:0810085933 21.01.2010	Defer Date:10.03.2010
	Position: D/o C&PC will furnish comments.			

37	Case No.:5/45/87-ALC1/2009	Party Name:SUPERFIL PRODUCTS LIMITED	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00343/AM10/	RLA File :04/24/040/00251/AM10/	Lic.No/Date:0410111000 21.01.2010	Defer Date:10.03.2010
	Position: D/o C&PC will furnish comments.			

38	Case No.:6/45/87-ALC1/2009	Party Name:POWERBAND	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00344/AM10/	RLA File :03/95/040/00657/AM10/	Lic.No/Date:0310556551 22.01.2010	Defer Date:10.03.2010
	Position: D/o C&PC will furnish comments.			

40	Case No.:1/47/87-ALC1/2009	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00350/AM10/	RLA File :03/95/040/00656/AM10/	Lic.No/Date:0310558085 02.02.2010	Defer Date:10.03.2010
	Position: D/o C&PC will furnish comments.			

41	Case No.:2/47/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00351/AM10/	RLA File :03/95/040/00265/AM10/	Lic.No/Date:0310558492 04.02.2010	Defer Date:10.03.2010
	Position: D/o C&PC will furnish comments.			

42	Case No.:3/47/87-ALC1/2009	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00352/AM10/	RLA File :05/23/040/00175/AM10/	Lic.No/Date:0510257758 04.02.2010	Defer Date:10.03.2010
	Position: New Case; copy of application is awaited from RLA.			

43	Case No.:4/47/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00353/AM10/	RLA File :02/24/040/00218/AM10/	Lic.No/Date:0210137455 04.02.2010	Defer Date:10.03.2010
	Position: New Case; copy of application is awaited from RLA.			

44	Case No.:5/47/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00354/AM10/	RLA File :02/24/040/00219/AM10/	Lic.No/Date:0210137471 04.02.2010	Defer

Position: New Case; copy of application is awaited from RLA.			Date:10.03.2010
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45	Case No.:6/47/87-ALC1/2009	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00355/AM10/	RLA File :05/23/040/00166/AM10/	Lic.No/Date:0510257957 08.02.2010	Defer Date:10.03.2010
	Position: New Case; copy of application is awaited from RLA.			

46	Case No.:7/47/87-ALC1/2009	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00356/AM10/	RLA File :05/23/040/00167/AM10/	Lic.No/Date:0510257960 08.02.2010	Defer Date:10.03.2010
	Position: New Case; copy of application is awaited from RLA.			

47	Case No.:9/47/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:47/87-ALC1/2009 17.02.2010	Status:Deffered and Re-indexed
	HQ File :01/87/050/00358/AM10/	RLA File :03/95/040/00367/AM10/	Lic.No/Date:0310559174 09.02.2010	Defer Date:10.03.2010
	Position: New Case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
